

GOVERNMENT OF INDIA  
MINISTRY OF ENVIRONMENT, FORESTS AND CLIMATE CHANGE

**Lok SABHA**  
**UNSTARRED QUESTION NO. 293**  
TO BE ANSWERED ON 26.04.2016

**Forest Clearance**

293. SHRI J. C. DIVAKAR REDDY:

Will the Minister of ENVIRONMENT, FORESTS AND CLIMATE CHANGE be pleased to state:

- (a) whether the Government has received proposals related to construction of roads/highways from various States for forest clearance;
- (b) if so, the details thereof, State/UT-wise including Andhra Pradesh;
- (c) the present status of the said proposals and the reasons for pendency, State/ UT-wise, and
- (d) the steps taken by the Government to expedite clearance of all the pending proposals?

**ANSWER**

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT, FOREST AND CLIMATE CHANGE

(SHRI PRAKASH JAVADEKAR)

- (a) to (d) The Central Government during the last one year and the current year (*i.e. w.e.f.* 01.01.2015 to 21.04.2016) received 598 proposals related to construction of roads/highways from various States for forest clearance. State/UT-wise details thereof along with present status of these proposals are **annexed**.

As per the details annexed, out of the total 598 proposals received during the last one year and the current year, decision on 364 proposals are pending due to non-receipt of essential documents/information sought from the concerned States/UTs. Similarly 29 proposals are presently being examined by the Central Government for appropriate decision.

To ensure expeditious decision on the pending proposals, such proposals are regularly reviewed by senior officers in the Central Government.

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## ANNEXURE

THE ANNEXURE REFERRED TO IN REPLY TO PARTS (a) TO (d) OF THE LOK SABHA UNSTARRED QUESTION NO. 293 BY SHRI J. C. DIVAKAR REDDY REGARDING "FOREST CLEARANCE" DUE FOR REPLY ON 26.04.2016

State/UT-wide details of proposals related to construction of roads/ highways received by the Central Government from various States/UTs for forest clearance during the last one year and the current year (i.e. *w.e.f.* 01.01.2015 to 21.04.2016)

Sl. No.	State/ Union territory	No. of proposals received	Present Status						
			Final approval granted	In-principle approval granted	Under process	Essential documents sought (EDS)	EDS received. Under process	Closed	Returned
1	Andaman & Nicobar Islands	2	0	0	0	2	0	0	0
2	Andhra Pradesh*	1	0	0	0	1	0	0	0
3	Arunachal Pradesh	1	0	0	0	0	0	0	1
4	Assam	2	0	0	2	0	0	0	0
5	Bihar	22	1	13	0	8	0	0	0
6	Chandigarh	0	0	0	0	0	0	0	0
7	Chhattisgarh	2	0	1	0	1	0	0	0
8	Dadra & Nagar Haveli	0	0	0	0	0	0	0	0
9	Daman & Diu	0	0	0	0	0	0	0	0
10	Delhi	0	0	0	0	0	0	0	0
11	Goa	2	0	1	0	1	0	0	0
12	Gujarat	17	2	12	0	3	0	0	0
13	Haryana	42	3	12	0	26	1	0	0
14	Himachal Pradesh	43	2	12	0	25	04	0	0

15	Jharkhand	6	1	4	0	1	0	0	0
16	Karnataka	9	0	3	0	6	0	0	0
17	Kerala	0	0	0	0	0	0	0	0
18	Lakshadweep	0	0	0	0	0	0	0	0
19	Madhya Pradesh	3	0	2	0	1	0	0	0
20	Maharashtra	8	1	5	0	2	0	0	0
21	Manipur	2	0	0	1	1	0	0	0
22	Meghalaya	1	0	0	0	1	0	0	0
23	Mizoram	1	0	0	0	0	0	0	1
24	Nagaland	0	0	0	0	0	0	0	0
25	Odisha	5	0	4	0	1	0	0	0
26	Puducherry	0	0	0	0	0	0	0	0
27	Punjab	32	10	5	0	15	0	2	0
28	Rajasthan	32	4	6	0	22	0	0	0
29	Sikkim	1	0	1	0	0	0	0	0
30	Tamil Nadu	1	1	0	0	0	0	0	0
31	Telangana	1	0	0	1	0	0	0	0
32	Tripura	2	0	0	0	2	0	0	0
33	Uttar Pradesh	55	10	13	3	26	3	0	0
34	Uttarakhand	304	2	70	0	218	14	0	0
35	West Bengal	1	0	0	0	1	0	0	0
<b>Total</b>		<b>598</b>	<b>37</b>	<b>164</b>	<b>7</b>	<b>364</b>	<b>22</b>	<b>2</b>	<b>2</b>

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